

- (vi) Investigation of complaints alleging misappropriation of grants by State Governments or a Joint Evaluation Team consisting of a representative each from the Central Government and State Government, in addition to an outside expert.

As regards Non-Formal Education Programme, following steps have been envisaged to ensure proper utilisation of grant:-

- (i) Applications are invited through State Governments and thereafter the same are scrutinised by a Central Grants-in-Aid Committee.
- (ii) Voluntary Agencies are supposed to submit progress reports under the monitoring system prescribed in the scheme.
- (iii) Submission of audited accounts of the Government grant duly certified by Chartered Accountants at the conclusion of the project.

(d) both the schemes envisage involvement of rural educated youth in implementation of the programmes by voluntary Agencies.

Sanskrit University at Kalady

1709. DR. A. K. PATEL:
SHRI L. K. ADVANI:

Will the PRIME MINISTER be pleased to state:

(a) whether a decision has since been taken for establishment of a Sanskrit University at Kalady, the birth place of Shri Jagat-guru Shankaracharya;

(b) whether Union Government of India had sanctioned an ad-hoc grant of Rs. 1.00 crore for the purpose; and

(c) if so, details of the progress made so far?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The Government of Kerala has planned to establish a Sanskrit University at Kalady. The Central Government has sanctioned an ad-hoc grant of Rs. 1.00 crore to Government of Kerala for setting up of this University. According to the information furnished by the State Government, the Bill to establish the University has so far not been introduced in the State Legislature.

Qualification for Lecturer/Reader

1710. PROF. PREM KUMAR DHUMAL: Will the PRIME MINISTER be pleased to state:

(a) whether Ph. D. is to essential for the post of Lecturer or Reader in the Universities but for the post of Professor; and

(b) if so, the steps University Grants Commission propose to take to remove this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). No, Sir. The Scheme of revision of pay scales, announced by the Government of India on 22nd July, 1988, inter alia, provides that generally, the minimum qualifications for appointment to the post of Lecturer shall be Master's degree in the relevant subject with at least 55% marks or its equivalent grade, and good academic record. The Scheme also provides that Lecturers who have completed certain speci-